

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-07-2024 AT 10:30 AM**

**CP(IB) No.645/7/HDB/2018**

**AND**

**IA (IBC) (Plan) 11/2024, IA(IBC) 1405, 1406, 1401, 1402, 1403 &  
1404/2024 in CP(IB) No.645/7/HDB/2018**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

(Stressed Assets Management Branch)

**...Financial Creditor**

**AND**

Vs M/s. Vibha Agro Tech Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) (Plan) 11/2024**

**Orders deferred as IAs are pending for hearing.**

**IA(IBC) 1405/2024**

Learned Counsel for applicant present physically.

This being an urgent application to list the IA under e-filing No 2036/2024.

Heard. **Urgent application is allowed.** IA under e-filing No 2036/2024 be listed on 10.07.2024 if the same is in order.

**IA(IBC) 1406/2024**

Learned Counsel for applicant present physically.

This being an urgent application to list the IA under e-filing No 2041/2024.

Heard. **Urgent application is allowed.** IA under e-filing No 2041/2024 be listed on 10.07.2024 if the same is in order.

**IA(IBC) 1401/2024**

Learned Counsel Mr Paras Mithal, for applicant present physically.

Learned Senior Counsel Mr DV Seetharam Murthy, for applicant present through Video Conference.

Learned Counsel Mr GP Yash Vardhan, for Resolution Professional present physically.

Mr Madasa Kumar, Resolution Professional present physically.

Before we could order notice, the Resolution Professional stated that he intends to file counter. Hence for counter, call on 10.07.2024.

**IA(IBC) 1402/2024**

Learned Counsel Mr Paras Mithal, for applicant present physically.

Learned Senior Counsel Mr DV Seetharam Murthy, for applicant present through Video Conference.

Learned Counsel Mr GP Yash Vardhan, for Resolution Professional present physically.

Mr Madasa Kumar, Resolution Professional present physically.

Before we could order notice, the Resolution Professional stated that he intends to file counter. Hence for counter, call on 10.07.2024.

**IA(IBC) 1403/2024**

Learned Counsel Mr GP Yash Vardhan, for Resolution Professional present physically.

Mr Madasa Kumar, Resolution Professional present physically.

Before we could order notice, Resolution Professional says that a part for himself he also takes notice for COC. Hence, for counter, call on 10.07.2024.

**IA(IBC) 1404/2024**

Learned Counsel Mr Paras Mithal, for applicant present physically.

Learned Senior Counsel Mr DV Seetharam Murthy, for applicant present through Video Conference.

Learned Counsel Mr GP Yash Vardhan, for Resolution Professional present physically.

Mr Madasa Kumar, Resolution Professional present physically.

Before we could order notice, the Resolution Professional stated that he intends to file counter. Hence for counter, call on 10.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**